## कंद्रीय सूचना आयोग Central Information Commission बाबागंगनाथमार्ग/Baba Gangnath Marg मुनिरका/Munirka, नईदिह्मी/ New Delhi – 110067

Dated: 30/01/2024

## OFFICE ORDER

Col Surinder Singh Chhikara who is engaged as Consultant (DR) on contractual basis, has joined the Central Information Commission on 25/01/2024 (F/N). His engagement is on contractual basis, initially for a period of one year from the date of joining or till his services are required by the Commission or till a regular incumbent is appointed, whichever is earlier on the terms and conditions contained in Commission's offer of engagement letter of even number dated 24/01/2024.

- 2. During the period of consultancy, a fixed monthly amount shall be admissible, arrived at by deducting the basic pension from the pay drawn at the time of retirement. The amount of remuneration so fixed shall remain unchanged for the term of the contract. There will be no annual increment / percentage increase during the contract period.
- 3. An appropriate and fixed amount as **Transport Allowance** for the purpose of commuting between the residence and the place of work shall be allowed, not exceeding the rate applicable to the Consultant at the time of retirement.
- 4. The Consultant shall be eligible for paid leave of absence at the rate of 1.5 days for each completed month of service. Accumulation of leave beyond a calendar year will not be allowed.
- 5. The Consultant is required to adhere to the office timings strictly.
- 6. The period of engagement as Consultant on contract basis is extendable subject to satisfactory performance of the individual.
- 7. This issues with the approval of Competent Authority.

(S.K.Rabbani)
Deputy Secretary (Admn)

Copy to:-

- 1. Sr. PPS to CIC.
- 2. PPS to ICs.
- 3. PPS to Secretary.
- 4. PS to Addl. Secretary.
- 5. Col Surinder Singh Chhikara, Consultant (DR)